

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th January, 2025

No.HC.VII-17/2020/546/A: It is notified that the Hon'ble Gauhati High Court has been pleased to designate the Additional District & Sessions Judge and in its absence the Additional District & Sessions Judge-cum-Special Judge, POCSO Courts in each district as Special Courts to try offences under the Assam Public Examination (Measures for Prevention of Unfair Means in Recruitment) Act, 2024. Further, in judicial districts where there is absence of the Court of Additional District & Sessions Judge, the Court of District & Sessions Judge has been designated as a Special Court to try offences under the Assam Public Examination (Measures for Prevention of Unfair Means in Recruitment) Act, 2024.

By Order,
Sd/- C.B. Gogoi
REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2020/547-554/A

Dated 27.01.2025

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/
Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara /
Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup (M)/ Kamrup/ Karbi
Anglong/ Karimganj/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/
Nalbari/ Sivasagar/ Sonitpur/ South Salmara-Mankachar/ Tinsukia/
Udalguri/ West Karbi Anglong.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
7. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
8. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI